

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**O. A. No.60/566/2017  
M.A. No.60/988/2017  
M.A. No.60/1674/2017**

...  
**Date of decision: 03.04.2018**

...  
**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).  
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

...

Vandini Kharyal W/o Sh. Rajesh Kumrar, age 35 years, JE-CSC,  
Bharat Sanchar Nigam Limited, Patiala-147001.

**... APPLICANT**

**VERSUS**

1. Bharat Sanchar Nigam Ltd. (A Govt. of India Enterprise), through its Chairman-cum-Managing Director, Corporate Office, Personnel-1 Section, 4<sup>th</sup> Floor, Bharat Sanchar Bhawan, Janpath, New Delhi.
2. Chief General Manager Telecom, B.S.N.L., Punjab Circle, Sector 34-A, Chandigarh.
3. General Manager Telecom, B.S.N.L.-Pnjab, Patiala-147001.

**... RESPONDENTS**

**PRESENT:** Sh. Shyam Lal Sharma, counsel for the applicant.  
Sh. K. K. Thakur, counsel for the respondents.

**ORDER (Oral)**

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**SANJEEV KAUSHIK, MEMBER (J):-**

1. Learned counsel for the respondents raised a plea that the applicant has not impugned order dated 20.05.2017 (Annexure R-8) whereby her candidature for appearing in Limited Internal Competitive Examination (LICE) for promotion from Group 'C' to grade of Junior Telecom Officer (T) for the year 2013-14 has been cancelled by the respondents. He submitted that unless applicant

challenges this order, she cannot succeed in O.A. He also apprised that this order was passed before filing of this O.A.

2. Faced with this situation, learned counsel seeks permission to challenge the order dated 20.05.2017 by filing a fresh O.A.
3. Accordingly, the O.A. is dismissed as withdrawn with liberty to the applicant to file a fresh O.A. on the same cause of action, by challenging the order dated 20.05.2017. MAs are also stand disposed of accordingly.

**(P. GOPINATH)**  
**MEMBER (A)**

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

Date: 03.04.2018.  
Place: Chandigarh.

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